## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CA/36/2018

NAME OF THE PETITIONER(S) : THOMAS GEORGE

NAME OF THE RESPONDENT(S) : MALAYALAM INDUSTRIES LTD & ORS

UNDER SECTION : 244

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

V.N. BALAKISHORE

ERADOROSEL ROL LES PONDENTS

THRZYANCBAK TANNAM

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the application filed under section 244 of the Companies Act, 2013 for seeking waiver of the requirements for filing the petition under section 241 and 242. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)